

# **PATNA HIGH COURT**

## **NOTICE**

**Result of the Main (Written) Examination held on 21.03.2021 (Sunday) under the District Judge (Entry Level), Direct from Bar Exam-2020.**

The Main (Written) Examination was held on 21.03.2021 in which 173 candidates, out of 177 candidates to whom admit cards were issued, had appeared.

Following candidates (Roll Number wise) have been selected for interview-

<b><u>Sl. No.</u></b>	<b><u>Roll No.</u></b>	<b><u>Name of the candidate</u></b>
1	10087	PIYUSH KUMAR
2	10092	RAJESH KUMAR BAGGA
3	10168	NAWEEN KUMAR
4	10203	PINKY SINGH
5	10205	RAJRANI
6	10237	HEMANT LAL KHATRI
7	10250	LEENA MEHTA
8	10257	MURARI KUMAR ARYA
9	10301	REETU CHAPRANA SINGH
10	10631	AJIT KUMAR
11	10665	ROHIT KUMAR
12	10776	RANJEETA KUMARI
13	10807	KAMAL KUMAR
14	10861	MANEESH KUMAR SHUKLA
15	10863	DEEPAK KUMAR
16	10968	SUDESH KUMAR SRIVASTAVA
17	10981	NIKITHA R VORA
18	11000	AMOD KUMAR
19	11013	ASHISH KUMAR SINGH
20	11209	PAWAN KUMAR SINGH
21	11296	BINOD KUMAR
22	11379	PRATIGYA VYAS
23	11414	SATYANARAYAN LAL SAHANJEE

24	11434	PRAVEEN SINGH
25	11455	PRIYABRAT KUMAR
26	11461	GAURAV SINGH
27	11520	RAVI SHEKHAR MANGAL MURTI
28	11546	VIVEK KUMAR TRIPATHI
29	11629	RAVIKANT KUMAR SATYARTHI
30	11687	REENIKA GUPTA
31	11733	PAWAN KUMAR
32	11739	NEERAJ SHARMA
33	12028	PARMOD KUMAR
34	12109	KUMAR SAKET
35	12288	NARVADESHWAR PANDEY
36	12414	JYOTI KUMARI
37	12483	PUSHPA KUMARI
38	12530	PAVAN KUMAR
39	12543	SONA DEVI
40	12545	MUKESH KUMAR
41	12578	RAJVIJAY SINGH
42	12602	MANISH KUMAR
43	12673	NALINI KANT TRIPATHI
44	13061	MANOJ KUMAR TIWARI
45	13122	SONI KUMARI
46	13131	PAWAN KUMAR
47	13307	MANISH KUMAR
48	13326	RACHNA AGGARWAL
49	13475	ALAKH KUMAR
50	13533	PRIYANKA SHARMA
51	13635	RAJESH KUMAR
52	13674	GYAN PRAKASH RAY
53	13932	VIRENDER

**Note :** 1. The aforesaid result has been prepared on the basis of provisions as contained in Advertisement no. BSJS/1/2020, The Bihar Superior Judicial Service Rules, 1951, letter (circular) number 588 dated 17.01.2017 issued by the General Administration Department, Govt. of Bihar to the Patna High Court and other authorities and also communication made to the Court by the General Administration Deptt., Govt. of Bihar, vide memo no. 12033 dated 18.09.2017 regarding roster formula applicable in respect of reserved Category candidates.

2. As per clause 11 of the Appendix- 'C' to The Bihar Superior Judicial Service Rules, 1951, a candidate will be called for viva-voce only if he secures at least 45% marks in each theory paper and as per clause 8 of the Appendix- 'C' to the said Rules, there is provision of

relaxation of 5% in qualifying marks in each theory paper for the reserved category candidates, including women candidates.

3. Amongst 53 candidates selected for the interview, there are 36 candidates (including 12 female candidates) in UR Category against 12 vacancies; 5 candidates in EBC Category against 6 vacancies; 10 Candidates in BC Category (including 1 female candidate) against 3 vacancies; 2 candidates in SC category (including 1 female candidate) against 6 vacancies. 10 candidates (including 1 female) have been selected under BC category against the required 9 as the last candidate has obtained marks same as obtained by the 9th candidate of BC category. No other BC (Female) candidate could obtain minimum qualifying marks of 40% marks in each theory paper. The required number of SC (male / female or both), EBC (male / female or both) candidates could not obtain the minimum qualifying marks of 40% marks in each theory paper, therefore, the number of the selected candidates is less than the required number which is three times the number of vacancies.

4. Cut-off marks Category wise are as follows –

<b>Category</b>	<b>Cut-off Marks</b>
<b>Unreserved</b>	<b>112</b>
Unreserved (Female)	<b>102</b>
<b>SC</b>	....
SC (Female)	....
<b>EBC</b>	....
EBC (Female)	....
<b>BC</b>	<b>99</b>
BC (Female)	....

5. The information regarding the date of the interview will be given soon.

6. Candidatures of aforesaid selected candidates for interview are provisional. The High Court is free to decide about their eligibility at any stage upon proper verification.

Dated : 29.06.2021

By order of the Court



Registrar General